

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 88 of 2019

IN THE MATTER OF:

Registrar of Companies

...Appellant

Versus

**Apoorva Leasing Finance & Investment
Company Ltd. & Anr.**

...Respondents

Present

**For Appellant: Mr. Kamal Kant Jha, Sr. Advocate, GOI (ROC), Mr. Gopal
Singh, Dy. R.C and Mr. Gyan Prakash from ROC**

**For Respondents: Mrs. Kusum Yadav, Advocate for R-2.
Ms. Anjali Sharma, Advocate for R-1.**

O R D E R

09.08.2019: Due to paucity of time this matter could not be taken up.
Post this appeal on **16th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/sk